

ITEM NO.47

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4122/2024

SADIQ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. No. 66750/2026 IS LISTED UNDER THIS ITEM.]
IA No. 66750/2026 - GRANT OF BAIL

Date : 24-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Rishi Malhotra, Sr. Adv.
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.
Mr. Prem Malhotra, AOR

For Respondent(s): Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 66750/2026 :

Learned counsel for the respondent prays for and is
granted two weeks time to file counter affidavit.

List the application on 28.04.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR